

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2013-14 (Rupees in Crores)

S.No.	Head of Account	Actuals upto Nov, 2013	Copy upto Nov,2012	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	4.56	3.87	17.83
	Non-Tax Revenue	2.63	2.11	24.64
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.2	0.22	-9.09
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	99.4	95.85	3.70
A	Total Receipts	106.79	102.05	4.64
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	102.11	88.33	15.60
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.18	0.05	260.00
	Contingency Fund			
	Public Account	108.83	86.75	25.45
B	Total Disbursements	211.12	175.13	20.55
C	Net Cash Flow (A-B)	-104.33	-73.08	

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2013-2014)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Nov, 2013	Coppy upto Nov, 2012	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	4.56	3.87	17.83
2	0049-Interest Receipts	0.18	0.14	28.57
3	0059-Public Works	0.88	0.88	0.00
4	0070-Other Administrative Service	0.73	0.37	97.30
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.35	0.22	59.09
6	0210-Medical and Public Health	0.29	0.31	-6.45
7	0216-Housing	0.2	0.19	5.26
	<u>Capital Receipts</u>			
1	Servants	0.2	0.22	-9.09
	<u>Total:</u>	7.39	6.2	19.19

Coppy-Corresponding figure for Previous Year

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2013-2014)

(Rupees in Crore)

S.No.		B.E. 2013-2014			Actual Exp upto -Nov, 2013			Coppo upto Nov, 2012		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India	0	129.41	129.41		95.95	95.95		84.25	84.25
<i>COPPY- Corresponding figure for Previous year</i>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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